THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT/ssjfcjtfii\*  $m^{o}px$  fl WU \*rai (SHRI GHANSHYAM OZA) : (a) A comparison of the ex-factory prices of cars manufactured in the country with those produced in Europe is not possible as the models of the car currently under production in the country are no longer produced abroad. It is, however, a fact that the prices of cars produced in India are somewhat higher than the prices of comparable models of cars produced in foreign countries.

(b) to (d) No specific survey or studies to investigate into the basic causes of high prices of Indian cars have been undertaken, but the subject has been covered in the cost investigations carried out by the Tariff Commission during the years 1967 and 1968 and by the Car Prices Inquiry Commission during the year 1970. The main reasons for the high cost of production of cars in the country include the low volume of production, the higher prices of plant and machinery, the higher costs of production of components, the higher prices of raw materials and the higher incidence of taxation.

### 51. [Transferred to the \st June, 1971].

## SURVEY ON SECUNDRABAD-NADIKUDE LINE

52. SHRI V.B. RA.IU : Will the Minister of RAILWAYS/^ tfcft be pleased to state :

(a) whether the survey which was undertaken by Government to connect Secundrabad with Nadikude on the South Central Railway has been completed; and

(b) if so, the time by when the construction of the line is expected to be taken up?

THE MINISTER OF RAILWAYS/^ »fcft (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) The survey reports are, at present, under the examination of the Railway Board. A decision regarding the construction of this project will be taken after the examination of the reports is completed.

# इंजोनियरी उद्योग में ग्रतिरिक्त उत्पादन के सम्बन्ध में इंजोनियरिंग एसोसियेशन त्राफ इंडिया के ग्रध्यक्ष का वक्तव्य

53. श्रीमान सिंह वर्माः क्या ग्रौद्योगिक विकास मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि इंजीनियरिंग एसो-सियेशन ग्राफ इंडिया के ग्रध्यक्ष श्री सत्यपाल ने हाल में कहा है कि यदि इंजीनियरी उद्योग को ग्रपनी पूर्ण उत्पादन क्षमता तक काम करने दिया जाय तो 500 करोड़ रुपये तक के मूल्य का ग्रतिरिक्त उत्पादन हो सकता है; और

(ख) यदि हां, तो सरकार की प्रतिक्रिया क्या है ग्रौर उसके ढ़ारा इस सम्बन्ध में क्या पग उठाये जा रहे हैं?

#### T[STATEMENT BY CHAIRMAN, ENGINEERING ASSOCIATION OF INDIA REGARDING ADDITIONAL PRODUCTION IN ENGINEERING INDUSTRY

\*53. SHRI MAN SINGH VARMA : Will the Minister of INDUSTRIAL DEVELOPMENT/sn^rrfTO fopra »rat be pleased to state :

(a) whether it is a fact that the Chairman of the Engineering Association of India, Shri Satya Pal has recently stated that there could be an additional production of the order of Rs. 500 crores per year if the engineering industry is allowed to work to its full production capacity; and

(b) if so, what is the reaction of Government and what steps are being taken by them in this regard?

ष्मौद्योगिक संतालय में राज्य मंती (श्री घन-रयाम क्रोझा): (क) श्री सत्य पाल जी ने अन्य बातों के साथ यह भी कहा कि इंजीनियरी उद्योगों के उत्पादन को बढ़ाने की भी गुंजाइश है।

(ख) उत्पादन को बढ़ाने की दुष्टि से सरकार ने लाइसेंस नीति को उदार कर दिया है जिसके अनुसार ऐसे एकक जिनका विनियोजन । करोड़ रुपये से कम है कुछ शर्तों के क्रधीन लाइसेंस

t[ ] English translation.

से मुक्त कर दिये गये हैं। सरकार ने औद्योगिक लाइसेंसों के लिए उद्योगों की 'प्रतिबन्धित' सूची को भी समाप्त कर दिया है। सरकार आयात नीति को, विशेषकर पूंजीगत सामान सम्बन्धी नीति को और भी उदार बना रही है/बनाने की सोच रही है।

t[THE MINISTER Or STATE IN THE MINISTRY OF INDUSTRIAL DEVE-I.OPMENT/^ftalfira! fa9f>m *timm* «r TT«t \*rat (SHRI GHANSHYAMBHAI OZA) : (a) Shri Satya Pal, *inter alia*, mentioned that there is scope to increase production of engineering industries.

(b) With a view to encourage production, Government have liberalised the licensing policy according to which units having an investment of less than Rs. one crore are exempted from licensing, subject to certain conditions. Government have also abolished and 'Banned' list of Industries for purpose, of industrial licence. They are also taking/ contemplating further liberalisation of import policy, particularly in respect of capital goods.]

#### BAN ON STRIKES ON NORTH EASTERN RAILWAY

54. SHRI T.V. ANANDAN : Will the-Minister of RAILWAYS/\*?, ifcft be pleased to state :

(a) whether it is a fact that an order banning strikes on the North Eastern Railway under the Essential Services Maintenance Act was promulgated by Government on the 18th April, 1971; and

(b) if so, the results achieved thereby?

THE MINISTER OF RAILWAYS/fcnfcft (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) Railway staff posted in Garhara-Barauni area suddenly struck work from 25-3-1971. The illegal stoppage continued even after an appeal was made by the Minister for Railways on 7th April, 1971, Therefore, a notification under the Essential Services Maintenance Act, 1968 was issued on 18th April, 1971 banning strikes on the North Eastern Railways as a preventive measure so that this illegal strike might not spread to other areas as also to enable effective action being taken against the persons, who were preventing the large body of willing workers through intimidation. The strike was called off on 27-4-1971.

t[ ] English translation.

#### PLAN FOR CONVERSION OF METRE GAUGE LINE INTO BROAD GAUGE

to **Ouestions** 

## 55. SHRI N.K. KRISHNAN : SHRI M.V. BHADRAM : DR. Z.A. AHMAD :

t[THE MINISTER Or STATE IN THE the Minister of RAILWAYS/ TPf irat be MINISTRY OF INDUSTRIAL DEVE- pleased to state :

> (a) whether it is a fact that Government have prepared a perspective plan for the conversion of metre gauge tracks into broad gauge in the country:

(b) if so, what are the details thereof; and

(c) what is the esimtated cost of the plan?

THE MINISTER OF RAILWAYS/ t\*r"T<JT(SHRIK. HANUMANTHAIYA): (a) to (c) A perspective plan for the conversion to Broad Guage of about 3200 Kms. of some of the arterial high density metre gauge routes in the country in the next 10 to 15 years at a cost of about Rs. 230 crores has been prepared. A list of these sections is attached (*See* statement below). The lines to be actually converted and I heir order of priority will be finalised after surveys and economic studies are completed and the reports thereon are examined from all angles and conversion of the line is found to be justified.

#### STATEMENT

Name of Sections

1 Varanasi-Bhatni-Gorakhpur.

No.

- 2 Barabanki-Gonda-Gorakhpur (including parallel B.G. line between Barabanki and Gonda).
- 3 Viramgam-Okha-Porbandar.
- 4 Guntakal-Bangalore (including parallel B.G. line between Guntakal and Dhar-mavaram).
- 5 Bongaigaon-Gauhati.